Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 27 January 2024

Secured financial creditors (other than financial creditors belonging to any class of creditors)

| _ | | | | | | | | | | | | | | (Amount in INR) |
|------|-----------------------------|---------------------------|----------------|---------------------------|-----------------|--|-----------------------------|--------------------------|-----------------------------|--|--------------------------------------|---------------------|--------------------|-------------------|
| S No | Name of Creditor | Details of Claim received | | Details of Claim admitted | | | | | | | Amount of any | Amount of claim not | Amount of claim | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | | mutual dues, that may be set- off | | under verification | Remarks, if any |
| 1 | Indian Bank | 21-Feb-24 | 2,443,340,440 | 2,322,986,959 | Financial | 2,322,986,959 | 1,140,000,000 | No | 30.37% | | | 120,353,481 | - | Note 1 and Note 2 |
| 2 | Axis Bank Limited | 22-Feb-24 | 2,302,281,016 | 2,302,281,016 | Financial | 2,302,281,016 | - | No | 30.10% | | | - | - | Note 1 and Note 2 |
| 3 | Tata Capital Limited | 21-Feb-24 | 413,770,080 | 412,712,564 | Financial | 412,712,564 | - | No | 5.40% | | | 1,057,516 | - | Note 2 |
| 4 | ICICI Bank Limited | 23-Feb-24 | 514,560,885 | 514,560,885 | Financial | 514,560,885 | - | No | 6.73% | | | - | - | - |
| 5 | Kotak Mahindra Bank Limited | 21-Feb-24 | 272,803,195 | 272,803,195 | Financial | 272,803,195 | - | No | 3.57% | | | - | - | - |
| 6 | ARCIL | 23-Feb-24 | 230,000,490 | 230,000,490 | Financial | 230,000,490 | - | No | 3.01% | | | - | - | Note 3 |
| 7 | IDBI Bank Ltd | 17-Feb-24 | 194,949,791 | 194,949,791 | Financial | 194,949,791 | - | No | 2.55% | | | - | - | - |
| | Total | | 6,371,705,897 | 6,250,294,900 | | 6,250,294,900 | 1,140,000,000 | | 81.71% | | | 121,410,997 | | |

Note 1: The Indian bank have filed revised claim form dated 12th August 2024. Accordingly, amount claimed by them has been increased to INR 244 crores from INR 237 crores claimed earlier. The same has been reconciled. The Axis Bank have filed revised claim form dated 26th September 2024. Accordingly, amount claimed by them has been increased to INR 244 crores from INR 237 crores claimed earlier. The same has been reconciled. The Axis Bank have filed revised claim form dated 26th September 2024. Accordingly, amount claimed by them has been increased to INR 244 crores from INR 230 crores from INR 204 crores claimed earlier. The same has been reconciled.

Note 2: Mr. Harshvardhan Piramal has provided a personal guarantee in lieu of the EPBG facility of INR 114 crores furnished by Indian Bank to the Corporate Debtor. Further, he has also provided shortfall undertaking to Axis Bank and TATA Capital.

Note 3: The Saraswat Bank vide email dated 26th March 2024 have informed the IRP that they have assigned their debt to Asset Reconstruction Company (India) Ltd ("ARCIL") via Assignment Agreement dated March 21, 2024. Accordingly, the ARCIL have been formed part of Committee of Creditors. The RP has filed updated COC with Hon'ble

Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 27 January 2025

Collated List of Secured financial creditors (other than financial creditors belonging to any class of creditors) received after 02 July 2024

| | | | | | | | | | | | | | | (Amount in INR) |
|------|----------------|---------------------------|----------------|-----------------------------|-----------------|--|-----------------------------|--------------------------|-----------------------------|----------------------|---|----------------|--------------------|-----------------|
| | | Details of Claim received | | Details of Acceptable claim | | | | | | | Amount of any | Non-Acceptable | Amount of claim | |
| S No | | Date of receipt | Amount claimed | Acceptable Claim Amount | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party | % of voting share in CoC | contingent claims | Amount of Amount of any contingent mutual dues, that claims may be set- off | claim amount | under verification | Remarks, if any |
| | Not Applicable | | | | | | | | | | | | | |